

Prl. Civil Judge Jr.Divn and JMFC
Sri. Vinod Balnaik
PRL. CIVIL JUDGE AND JMFC COURT
Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	C.C. 3119/2016 (EVIDENCE)		Kyathasandra Police Vs Yasin	
2	C.C. 3526/2016 (warrant to accused)		Mohan Kumar Vs Anjanappa	
3	C.C. 5892/2016 (EVIDENCE)		Kyathasandra PS Vs Avinasha @ Avinasha	
4	C.C. 5783/2017 (EVIDENCE)		Kyathasandra PS Vs Rangaswamaiah	
5	C.C. 4462/2018 (ARGUMENTS)		C.R.Raghavendra Vs Ranganath.B.	Arun.K.S
6	C.C. 4606/2018 (FOR SETTELEMENT)		B.N. Annapoorna Vs R. Mahesh	JMM
7	C.C. 4664/2018 (EVIDENCE)		Kyathsandra PS Vs Harish R	Kyathsandra PS
8	C.C. 207/2019 (FOR PLEA)		Kodandaramaiah Vs Siddamma	Basavaraj N
9	C.C. 208/2019 (FOR PLEA)		Kodandaramaiah Vs Siddamma	Basavaraj N
10	CrI.Misc. 217/2019 (STEPS)		Manjunatha Vs Deputy Tahsildar	A. Cheluvraj
11	CrI.Misc. 256/2019 (NOTICE TO RESPONDENT)		Kyathasandra Police Station Vs Govindappa	APP
12	CrI.Misc. 71/2020 (SUMMONS)		Muralinaik R Vs The Deputy Tahasildar and others	Nagaraja H
13	CrI.Misc. 72/2020 (SUMMONS)		Muralinaik R Vs The Deputy Tahsildar and others	Nagaraja H
14	P.C.R. 115/2020 (HEARING)		Smt Mary Elizabeth Vs Vijay R	K Nethravathi
15	CrI.Misc. 536/2020 (ORDERS)		Subbalakshamma Vs The Deputy Thasildhar	K Mohan kumar

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	Crl.Misc. 543/2020 (ORDERS)		T A Xavier Nirmal Kumar Vs The Commissioner	K S Jagannatha
11.00 AM to 02.00PM				
17	C.C. 574/2009 (ARGUMENTS)		Kyathasandra police Vs Ranganatha @ Rangaswamy	Asst.Public Prosecutor
18	C.C. 4370/2012 (EVIDENCE)		State By Kyathsandra P.S Vs Manjunatha	BKR A.P.P P.V.Manjunatha
19	C.C. 1158/2015 (EVIDENCE)		Kyathasandra police Vs Ajay@matre	
20	C.C. 4587/2015 (warrant to accused)		Kyathasandra police Vs Venkatesha.S	
21	C.C. 1113/2016 (summons to accused)		Kyathasandra P.S. Vs Siddaganaiah	
22	C.C. 2290/2016 (EVIDENCE)		CPIKYATHASANDRA CIRCULE Vs Lakshmanaika	
23	C.C. 3569/2017 (EVIDENCE)		Kyathasandra Police Vs Nayaz @ Nayaz Khan	
24	C.C. 6496/2017 (EVIDENCE)		Kyathasandra Police Station Vs Bhagyamma	
25	C.C. 103/2018 (EVIDENCE)		Kyathasandra Police Station Vs Mangalamma	
26	C.C. 1560/2018 (EVIDENCE)		Kyathasandra Police Station Vs Chethan Y.R. alias Madhu	
27	C.C. 1562/2018 (EVIDENCE)		Kyathasandra Police Station Vs Mallikarjunaiah	
28	P.C.R. 540/2020 (ARGUMENTS)		Ravi Shankar Vs Arun	H M Guru Nanjegowda
ISSUE ATTACHMENT WARRANT OF MOVABLES/IMMOVEABLES				
29	C.C. 4607/2010 (HEARING)		Kyathasandra police Vs Aslam pasha	Asst.Public Prosecutor

PAPER PUBLICATION

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30	Crl.Misc. 575/2020 (SUMMONS)		Sannaiah Vs The Deputy Thasildhar	K Mohan kumar
31	Crl.Misc. 400/2020 (ORDERS)		Raja Naika Vs Deputy Tahsildar	J B Sannamarappa
32	P.C.R. 437/2020 (FIRST HEARING)		K C Venkatesh Vs Praveena	B K Prabhuswamy
33	P.C.R. 439/2020 (FIRST HEARING)		Siddalingaiah Vs Eshanna D B	H V Mallikarjunaiah
34	C.C. 3881/2020 (FIRST HEARING)		Kyathasandra Police Station Vs Mohamad Sampreth	APP
35	P.C.R. 543/2020 (FIRST HEARING)		H K Mamatha Vs G R Suresh	M S Sreedhara murthy
Cases listed below are adjourned due to Covid 19				
36	C.C. 278/2020 (summons to accused)	10-02-2021 (02.45 PM to 05.45PM)	Harish S.M Vs H.P. Bramharaju	P.V. Manjunatha
37	C.C. 2524/2017 (BODY WARRANT)	10-02-2021 (11.00 AM to 02.00PM)	Kyathasandra PS Vs Manjunatha.G.K.	
38	Crl.Misc. 814/2014 (Issue FLW(Fine Levy Warrant))	10-02-2021	By Court Vs Rathnamma	
39	C.C. 4929/2016 (warrant to accused)	10-02-2021	Kyathasandra P.S. Vs Palani.S. @ Palani.S.	
40	C.C. 5914/2016 (warrant to accused)	10-02-2021	Kyathasandra PS Vs Sri Ramalu.K.	
41	C.C. 6962/2016 (summons to accused)	10-02-2021	Kyathasandra PS Vs Madhusudhanachar	
42	C.C. 3723/2017 (FRAMING OF CHARGE OR PLEA)	10-02-2021	Kyathasandara Vs Ramanna	APP
43	P.C.R. 492/2017 (Objections)	10-02-2021	A.V.Umeshaiah Vs V.Thimmegowda	K.S.Jagannatha
44	C.C. 5911/2017 (warrant to accused)	10-02-2021	Ramamurthy.D. Vs Latha	K.C.Venkatesh

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
45	P.C.R. 737/2017 (SWORN STATEMENT)	10-02-2021	Shivaraja Vs Venkatesha	K.S.Jagannatha
46	C.C. 2475/2018 (warrant to accused)	10-02-2021	Kyathasandra Police Station Vs Rajanna	Kyathasandra PS
47	C.C. 2754/2018 (EVIDENCE)	10-02-2021	Kyathasandra Police Station Vs Devaiah	APP
48	C.C. 3612/2018 (summons to accused)	10-02-2021	Kyathasandra Police Station Vs Shambhulingachar	Kyathasandra PS
49	C.C. 3897/2018 (EVIDENCE)	10-02-2021	Kyathasandra PS Vs Praveena K.S	Kyathasandra PS
50	C.C. 3902/2018 (warrant to accused)	10-02-2021	Kyathasandra Police Station Vs Chandru alias auto chandra alias kare chandra	Kyathasandra PS
51	P.C.R. 570/2018 (Objections)	10-02-2021	Rangaswamaiah Vs Ramachandraiah	Ramesh
52	C.C. 4945/2018 (warrant to accused)	10-02-2021	Kyathasandra Police Station Vs Arjuna B.M.	APP
53	C.C. 5221/2018 (warrant to accused)	10-02-2021	Kyathasandra Police Station Vs Ramesh @ Bikkla Ramesh	APP
54	P.C.R. 758/2018 (Objections)	10-02-2021	Y. Ramaiah Vs Pushparaj Bhandari	Hanumatharayappa E
55	C.C. 60/2019 (summons to accused)	10-02-2021	Kyathasandra Police Station Vs Narayanappa	Kyathasandra PS
56	C.C. 155/2019 (EVIDENCE)	10-02-2021	New Extension Police Station Vs Fayaz	APP
57	C.C. 190/2019 (EVIDENCE)	10-02-2021	Kyathasandra Police Station Vs Virupakshaiah	APP
58	C.C. 328/2019 (warrant to accused)	10-02-2021	Shree Naveen P.S. Vs Venkatesh M.G. alias Govindappa	Naveen P.S.
59	P.C.R. 143/2019 (SWORN STATEMENT)	10-02-2021	Harish K.V. Vs Shashikala D.	Harish Babu

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
60	P.C.R. 151/2019 (SWORN STATEMENT)	10-02-2021	Lokesh B.N. Vs Nagaraju	Ramesh Babu T R
61	C.C. 1233/2019 (warrant to accused)	10-02-2021	M.V. Nagaraju Vs Smt. Latha	Nagabhushan H.M.
62	C.C. 1357/2019 (HEARING)	10-02-2021	B. Narayanamurthy Vs H. Sudarshan Shetty	Jagadeesh K.M.
63	C.C. 1634/2019 (EVIDENCE)	10-02-2021	Kyathasandra Police Station Vs Praveen Kumar L	APP
64	C.C. 1849/2019 (FOR PLEA)	10-02-2021	Kyathasandra Police Station Vs Siddarevanna	APP
65	C.C. 2452/2019 (NOTICE)	10-02-2021	Kyathasandra police Vs Bhaskar	Asst.Public Prosecutor
66	C.C. 3573/2019 (NOTICE)	10-02-2021	Kyathasandra Police Station Vs Bhagyamma-A2	APP
67	C.C. 4229/2019 (summons to accused)	10-02-2021	Kyathasandra Police Station Vs Krishnamurthy	G.L.Narendrababu
68	C.C. 5053/2019 (summons to accused)	10-02-2021	Kyathasandra Police Station Vs Andappa Bettageri	APP
69	Crl.Misc.(DVA) 19/2019 (HEARING)	10-02-2021	Kumudha. T.N Vs Sunilkumar. N	T.S. Hidayath Pasha
70	Crl.Misc. 632/2019 (NOTICE TO SURETY)	10-02-2021	Sumoto by Court Vs Siddegowda	APP
71	C.C. 5169/2019 (warrant to accused)	10-02-2021	Kyathasandra Police Station Vs A-5 Shivananda Reddy	APP
72	C.C. 5170/2019 (warrant to accused)	10-02-2021	Kyathasandra Police Station Vs A4- Prabhu.R	APP
73	C.C. 5294/2019 (warrant to accused)	10-02-2021	New Extension Police Station Vs A1- Nazrulla	APP
74	C.C. 5372/2019 (summons to accused)	10-02-2021	Nagaraju C Geologist Vs Narasimha	APP

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75	C.C. 5376/2019 (warrant to accused)	10-02-2021	Santhos Kumar B.C Geologist Vs Ramakrish	APP
76	C.C. 5396/2019 (summons to accused)	10-02-2021	Santhosh Kumar B.C. Geologist Vs Nataraju R	APP
77	C.C. 5581/2019 (summons to accused)	10-02-2021	Kyathasandra Police Station Vs Kabala	APP
78	C.C. 5712/2019 (summons to accused)	10-02-2021	Deputy Director Mines and Geology Vs Venkatagiriappa	APP
79	C.C. 5718/2019 (summons to accused)	10-02-2021	Deputy Director Mines and Geology Vs Devaraju	APP
80	P.C.R. 17/2020 (SWORN STATEMENT)	10-02-2021	Ramabalaram Vs K.R. Nada	N. Basavaraju
81	C.C. 34/2020 (warrant to accused)	10-02-2021	M.V.Murali Vs Lokesh.s.	G.S. Prabhudev
82	C.C. 35/2020 (APPEARANCE OF ACCUSED)	10-02-2021	Pavithra. Y.R Vs Sudha. K	S.M. Krishnamurthy
83	P.C.R. 26/2020 (HEARING)	10-02-2021	S.H. Lakshmaiah Vs Lakshmikanthaiah	K.C. Venkatesh
84	CrI.Misc. 29/2020 (NOTICE)	10-02-2021	Sumoto by Court Vs Chandraiah	APP
85	C.C. 190/2020 (summons to accused)	10-02-2021	Kyatasanda police Vs Saleempasha	Asst.Public Prosecutor
86	C.C. 275/2020 (summons to accused)	10-02-2021	Kamala. R Vs S.V. Appannappa Patil	P.V. Manjunatha
87	C.C. 276/2020 (summons to accused)	10-02-2021	Harish S.M Vs Noorulla	P.V. Manjunatha
88	C.C. 277/2020 (summons to accused)	10-02-2021	Harish. S.M Vs S.V. Appannappa Patil	P.V. Manjunatha
89	C.C. 889/2020 (summons to accused)	10-02-2021	S T Venkatesh Keerty Vs Prakash S N	J Ranganatha

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90	P.C.R. 116/2020 (SWORN STATEMENT)	10-02-2021	B Honnappa Vs Fathchar Henry P	Gururaja
91	CrI.Misc. 167/2020 (ORDERS)	10-02-2021	Veeranna Vs The Deputy Tahasildhar	Doreswamy B S
92	P.C.R. 119/2020 (SWORN STATEMENT)	10-02-2021	Siddappa T C Vs Manjunatha	G Shayubur Rehama
93	C.C. 997/2020 (summons to accused)	10-02-2021	H. Padmakumari Vs Mukundaiah C.G.	P.L.Shivaraj
94	CrI.Misc.(DVA) 5/2020 (FOR MEDIATION)	10-02-2021	Shaylaja Vs Kempaiah	CDPO
95	C.C. 1163/2020 (summons to accused)	10-02-2021	Kyathsandra Police station Vs Venkatappa	APP
96	P.C.R. 152/2020 (FIRST HEARING)	10-02-2021	H S Anandakumar Vs Dhananjaya M J	C V Veerayathesh
97	P.C.R. 161/2020 (SWORN STATEMENT)	10-02-2021	Raghu G Vs Sathish S G	T S Krishna shastry
98	CrI.Misc. 223/2020 (SUMMONS)	10-02-2021	Zabiulla Irfath Vs The Commissioner	intiyzee Khan
99	CrI.Misc. 224/2020 (SUMMONS)	10-02-2021	Kemparangaiah Vs The Deputy Tahsildar	T N Manjunath
100	C.C. 1360/2020 (summons to accused)	10-02-2021	Shuheb Ur Reheman Vs Srinivas	Zafrulla Khan
101	C.C. 1361/2020 (summons to accused)	10-02-2021	M/S. Biltech Building ElementsLtd Vs Billemane Ventures Pvt ltd	T.H. Manjunath
102	P.C.R. 185/2020 (FIRST HEARING)	10-02-2021	L Srinivas Vs A N Gajendra Kumar	M C Basavaraju
103	P.C.R. 203/2020 (SWORN STATEMENT)	10-02-2021	Hanumantharayappa. C Vs Narasimhamurthy. S	Girish. V
104	C.C. 1645/2020 (summons to accused)	10-02-2021	Kyathsandra Police station Vs Mohammed Anif	APP

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105	P.C.R. 240/2020 (FIRST HEARING)	10-02-2021	Riyaz Ahamed Baig Vs Padma K M	Shai Baz Houser
106	P.C.R. 241/2020 (FIRST HEARING)	10-02-2021	Shankara Vs Balaramu	B V Bojaiah
107	C.C. 1792/2020 (summons to accused)	10-02-2021	Kyathsandra Police station Vs Ramachandragowda	APP
108	C.C. 1803/2020 (ORDERS)	10-02-2021	Kyathsandra Police station Vs Tharun	APP
109	P.C.R. 256/2020 (SWORN STATEMENT)	10-02-2021	Krishnaiah Vs Padmaprasad B	S N Nagabhushana
110	P.C.R. 257/2020 (SWORN STATEMENT)	10-02-2021	Krishnaiah Vs Padmaprasad	S N Nagabhushana
111	P.C.R. 282/2020 (SWORN STATEMENT)	10-02-2021	Apoorva Car Care centre Vs Yuvaraj N D	H V Rangantha Reddy
112	P.C.R. 309/2020 (SWORN STATEMENT)	10-02-2021	K VS Wadeyar Vs B C Shoba	Venkatesh K C
113	P.C.R. 310/2020 (SWORN STATEMENT)	10-02-2021	K VS Wadeyar Vs B C Shoba	Venkatesh K C
114	P.C.R. 373/2020 (SWORN STATEMENT)	10-02-2021	Rajashekaraiah Vs Shivanna	Venkatesh K C
115	P.C.R. 375/2020 (SWORN STATEMENT)	10-02-2021	Susheelamma Vs L Sarojamma	G L Narendrababu
116	P.C.R. 378/2020 (SWORN STATEMENT)	10-02-2021	Somashekharaiiah Vs Sharmela Begum	N M Shivashankar
117	P.C.R. 379/2020 (SWORN STATEMENT)	10-02-2021	Shankar Vs Sharathkumar	N M Shivashankar
118	C.C. 3883/2020 (summons to accused)	10-02-2021	Kyathasandra Police Station Vs Shashi kumara	APP
119	C.C. 3903/2020 (summons to accused)	10-02-2021	Kyathasandra Police Station Vs Narasimhaiah	APP

Dangling IA:

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	O.S. 197/2011 (HEARING)		Malleshaiah Vs Rangappa	H.C.K B.C.Shivakumar
2	O.S. 1050/2015 (HEARING) IA/1/2015		Honamma Vs Lakshamma	Sadashivaiah B
3	EX 133/2019 (HEARING)		Leelavathi. A Vs S.M. Lingappa	N. Basavaraju
4	EX 62/2020 (NOTICE)		Shiva Shakthi Soudhardha Pattina Sahakari Niyamitha Vs T R Hemanth	Satheesh H
<u>11.00 AM to 02.00PM</u>				
5	O.S. 572/2010 (ORDERS)		Bhagya Lakshmi Vs B. Nagaraju	B.S.Y. H.V.P.
6	FDP 6/2011 (HEARING)		Ramakrishnappa Vs Jayaramaih	GKR GSN -RNR- -KB-PSS
7	O.S. 779/2011 (For amendment)		Jayalakshamma Vs Shivanna	LN
8	O.S. 1089/2011 (For amendment)		Padma Vs Kempamma @ Kempiah	KCR NA
9	O.S. 334/2013 (HEARING) IA/1/2013 IA/2/2013		Keshavamurthy Vs Janardhana	H.V. Ranganatha Reddy

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
		<u>11.00 AM to 02.00PM</u>		
1	C.C. 1969/2008 (ACCUSED STATEMENT u/s 313 CrPC)		Rural Police station Vs K.G.Thammannagowda	APP KCR
2	C.C. 2549/2008 (HEARING)		Rural police Vs Krishnegowda	APP ANM

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11.00 AM to 02.00PM				
1	O.S. 760/2008 (STEPS)		Mahaboob Bi Vs Mahabboo Bi	A.Samiulla Zafrulla Khan
2	O.S. 844/2010 (For amendment)		Ananthaiah Vs Tirumalaiah	SRR GM
3	O.S. 1128/2012 (For amendment) IA/1/2012		Ashwathaiah Vs Giriyamma	R.Raghu
4	O.S. 328/2014 (summons to defendent) IA/1/2014		Shashikala Vs Kariyamma	B.Somashekara
5	O.S. 331/2014 (HEARING) IA/1/2014		Ananthalakshamma Vs V.Nagaraju	P.L.Shivarajkumar
6	O.S. 776/2014 (EVIDENCE)		Jayalakshamma Vs Dasappa	B.N.Rangaswamy
7	O.S. 676/2015 (STEPS) IA/1/2015		Maraiah Vs Narasahanumaiah	Lakshminarayana
8	O.S. 687/2015 (APPEARANCE OF PARTY) IA/1/2015		Sowmya S Rai Vs Gururajan.S.	Sridara Babu N.
9	O.S. 1179/2015 (FURTHER CROSS OF PW) IA/1/2015		Shanthamma Vs Muddamma	M.Mallikarjunaiah
10	O.S. 405/2016 (HEARING) IA/1/2016 IA/2/2016		Poojamma Vs K N Narasimhamurthy	Ramesha S
11	O.S. 554/2016 (ORDERS)		M.L.Prakashbabu Vs B.R.Jayaram	Gopalakrishna
12	O.S. 116/2018 (FOR SETTELEMENT) IA/1/2018		Rangaswamy Vs Indubal D.Shah	Prabudeve.G.S
13	O.S. 21/2019 (summons to defendent)		Fathimunnisa Vs Peerpasha	Hanumatharaju C.N
14	O.S. 72/2019 (HEARING) IA/1/2019		Giriswamy Education Society (Regd) Vs Bhagyarathna	T. Govindaraj
15	O.S. 176/2019 (HEARING) IA/1/2019		Fairoz Khan Vs Nagakannika	M. Shafiulla Khan

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16	O.S. 217/2019 (HEARING) IA/1/2019		Gangamani Vs Vidhya	Suresh Babu V
17	O.S. 232/2019 (HEARING) IA/3/2019 IA/1/2019 IA/2/2019		Jayamma Vs The Special Land Aquisition Officer	Guru Kiran H.B.
18	O.S. 267/2019 (HEARING) IA/1/2019		G. Basavarajaiah Vs G.S. Shashidhar	R. Nagesh Rao Gaikwad
19	O.S. 476/2019 (summons to defendent) IA/1/2019		Shahataj Vs Altaf Ahmed Khan	K.S. Jaganath
20	O.S. 513/2019 (summons to defendent) IA/1/2019		Aqhib Ulla Vs The Chief Secretary	Tippu A
21	FDP 12/2020 (FIRST HEARING)		Hema alias N. Lakshmi Vs Thopegowda	K.S. Jagannath
22	O.S. 325/2020 (SUMMONS) IA/1/2020		Arjunaiah Vs Gangamma	G K Srinivasa
23	O.S. 753/2020 (ORDERS) IA/1/2020 IA/2/2020		Afzal Ahamad Vs Shameem Unnissa	S K Mallikarjuna
Cases listed below are adjourned due to Covid 19				
24	O.S. 182/2011 (For Compliance of Section 89 of C.P.C)	23-02-2021	Mahamd Hydar Vs AMEersab	BRD TRR
25	O.S. 433/2014 (For Compliance of Section 89 of C.P.C) IA/1/2014	23-02-2021	K.P.Geetha Vs A.c.Santhosh	E.H.Hanumantharayappa
26	O.S. 1010/2015 (For Compliance of Section 89 of C.P.C) IA/1/2015	23-02-2021	M.L.Hanumantharayappa Vs Lakkanna	A.Krishnamurthy
27	O.S. 894/2017 (For Compliance of Section 89 of C.P.C) IA/1/2017	23-02-2021	Nethravathi Vs Lakshminarayana	K.B.Anil
28	O.S. 358/2018 (For Compliance of Section 89 of C.P.C) IA/1/2018	23-02-2021	Narasamma Vs Nanjamma	Ravi.G.H.
29	O.S. 477/2005 (cross of pw)	23-02-2021	Shivamma Vs Siddaiah	TNG

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30	O.S. 410/2007 (Objections)	23-02-2021	Chikkanna Vs Thimmappa	
31	O.S. 430/2008 (For amendment)	23-02-2021	Shaheeda @ Shaheeda Khan Vs Jayamma	N.C.Gangadhara Shastry R.Nagesh Rao Gaikwad
32	O.S. 502/2008 (NOTICE)	23-02-2021	Shivananjamma Vs Puttamma	YRS GHR
33	O.S. 100/2009 (EVIDENCE)	23-02-2021	Narasimhamurthy Vs Amruthuraiah	ATV
34	O.S. 570/2009 (cross of pw)	23-02-2021	Lakkamma Vs Byathanumaiah	GSS
35	O.S. 480/2011 (cross of pw) IA/1/2011	23-02-2021	G. MANJUNATHA SO H. GANGAHANUMAIAH. Vs H. GANGAHANUMAIAH. SO LATE HANUMANARASIAH. AND OTHERS.	T.N. GURURAJA
36	O.S. 1514/2011 (EVIDENCE)	23-02-2021	Ganganna Vs Kemapkka	TG
37	O.S. 276/2012 (EVIDENCE)	23-02-2021	H.Radhamani Vs Gram panchyat	
38	O.S. 843/2012 (Objections) IA/1/2012	23-02-2021	Eranna Vs R.Kamanna	B.Eraiah
39	O.S. 1015/2012 (EVIDENCE)	23-02-2021	G.R.Kumar Vs Shivanna	H.J.Parameshwarappa
40	O.S. 1175/2012 (Cross of D.W) IA/1/2012	23-02-2021	Sowbhagya. C Vs Smt. Rangamma	G.N.Shivalingegowda
41	O.S. 1352/2012 (EVIDENCE) IA/1/2012	23-02-2021	Shivarudraiah Vs K.S. Mohanmurthy	T.R.Ramesha
42	O.S. 144/2013 (HEARING) IA/1/2013	23-02-2021	Bharathi Vs Rudraiah	H.L. Vasantha Kumar
43	O.S. 673/2013 (EVIDENCE) IA/1/2013	23-02-2021	Pradeep. K.B. Vs Maduranath. G.	T.R. Ramesh Babu
44	O.S. 1189/2013 (Written statement and objection)	23-02-2021	Samitha Vs Kempahanumaiah	K.C Kumarswamy

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45	O.S. 231/2014 (APPEARANCE OF PARTY) IA/1/2014	23-02-2021	N.S.Nanjundaswamy Shetty Vs M.C.Sathyanarayana Shetty	H.P.Nataraj
46	O.S. 335/2014 (Objections) IA/1/2014 IA/2/2014	23-02-2021	Rajanna Vs Panchayath Development officder	K.S.Jagannath
47	O.S. 345/2014 (cross of dw) IA/1/2014	23-02-2021	K.H.Suresh Vs M.N.Pradeep Kumar	L.Narasimhamurthy
48	O.S. 377/2014 (STEPS) IA/1/2014	23-02-2021	Shwethanajali.S Vs T.R Shivaraju	H.C
49	O.S. 499/2014 (AWAIT SUMMONS AND NOTICE) IA/1/2014 IA/2/2014 IA/3/2014	23-02-2021	Nagamma Vs Shivanna	T.N.Gururaja
50	O.S. 538/2014 (HEARING) IA/1/2014 IA/2/2014	23-02-2021	smt. S Jalaja Vs Muddaiah	KSJ
51	EX 39/2014 (NOTICE)	23-02-2021	D.R.Shankarappa Vs Sadashivappa	R.Thippeswamy
52	FDP 20/2014 (Objections)	23-02-2021	smt. Lakshamma Vs smt. Puttamma	S M krishnamurthy
53	O.S. 758/2014 (Objections) IA/1/2014	23-02-2021	Magadamma Vs Rangaiah	Sadashivaiah.B.
54	O.S. 772/2014 (EVIDENCE) IA/1/2014	23-02-2021	Saraswathi Vs Chikkasiddegowda	B.S.Yogeesh
55	O.S. 863/2014 (For Classification) IA/1/2014	23-02-2021	Nagaraju Vs Laxmakka @ Laxmamma	H.B.Narasaraju
56	O.S. 11/2015 (HEARING) IA/1/2015 IA/2/2015	23-02-2021	N.Lokesh Vs Nataraju	H.V.Ranganatha Reddy
57	O.S. 127/2015 (HEARING) IA/1/2015	23-02-2021	Bevinaguddaiah Vs Sadiq Pasha	S.Mukunda
58	O.S. 196/2015 (Objections) IA/1/2015	23-02-2021	Siddalingaiah Vs Shivanna	K.S. Jagannath

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59	O.S. 247/2015 (summons to defendent)	23-02-2021	Mujeebur Rahaman Vs The Commissioner	G. Nagaraj
60	O.S. 455/2015 (HEARING)	23-02-2021	Shashank.K.J. Vs Jaiprakash.C.N.	Rajkumar
61	O.S. 567/2015 (HEARING) IA/1/2015 IA/2/2015 IA/3/2015	23-02-2021	Rathnamma Vs The chief Secretary Govt of Kartnataka	M.Mallikarjunaiah
62	O.S. 669/2015 (EVIDENCE) IA/1/2015	23-02-2021	K.S.Paramshivaiah Vs Chandraiah	K.Rajashekar.
63	O.S. 717/2015 (EVIDENCE) IA/1/2015	23-02-2021	Pushpa Vs Chikkobalaiah	Ramesh s.
64	EX 65/2015 (For Classification)	23-02-2021	S.Naveena Vs Navya.	T.N.Narayana Swamy
65	O.S. 1116/2015 (EVIDENCE) IA/1/2015	23-02-2021	Seebamma Vs Rangamma	B.G.Ningaraja
66	EX 67/2015 (STEPS)	23-02-2021	Karnataka Bank Ltd., Vs Nagarathnamma	Mohamed Afroze Ahamed
67	O.S. 2/2016 (HEARING) IA/1/2016	23-02-2021	Lakkappa Vs Shivakumaraswamigalu	B.G. Ningaraja
68	O.S. 270/2016 (HEARING) IA/1/2016	23-02-2021	Basavaiah Vs T.K.Muniyamma	
69	O.S. 477/2016 (EVIDENCE) IA/1/2016 IA/2/2016	23-02-2021	M.S. Shayama Rao Vs M.B. Rajashekaraiah	D.A. Rajesha Guptha
70	O.S. 487/2016 (HEARING) IA/1/2016	23-02-2021	M.Narayanaswamy Vs Nagaraju @ Bangarappa	Chakravarthy N A
71	FDP 26/2016 (HEARING)	23-02-2021	Nagaraju Vs Puttanarasamma	H.V.Ranganatha Reddy
72	O.S. 775/2016 (HEARING) IA/1/2016 IA/2/2016	23-02-2021	Meena Bai Vs S.V.Bharathamma	C.Kanak Mull

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73	O.S. 845/2016 (EVIDENCE) IA/1/2016 IA/2/2016 IA/3/2016	23-02-2021	D. Amaranarayanawamy Vs Smt Chikkapeddakka alias Peddakka	BENDRE KUMAR T.
74	O.S. 872/2016 (STEPS) IA/1/2016	23-02-2021	Government Urdu Higher primary Boys School Sathagatta Vs Shak Ahamad	H.B.Guru Kiran
75	O.S. 902/2016 (Objections) IA/1/2016 IA/2/2016	23-02-2021	Jayamma Vs Gangasasalaiah	K.C.Rajanna
76	O.S. 909/2016 (APPEARANCE OF PARTY) IA/1/2016	23-02-2021	Gowramma Vs Ravikukmar	B.Eraiah
77	O.S. 48/2017 (summons to defendent) IA/1/2017	23-02-2021	T.S.Channamma Vs Jayamma	T.R.Yogish
78	Civil Misc 2/2017 (NOTICE)	23-02-2021	H.K.Lalithamma Vs Venkatamma	Venkatesh
(O.S./0000141/2015)				
79	O.S. 72/2017 (STEPS) IA/2/2017 IA/1/2017 IA/4/2017 IA/3/2017	23-02-2021	N.K.Venkatesh Vs The Cheif Secretary	Prabhakara
80	O.S. 119/2017 (HEARING)	23-02-2021	T.B.Sriharsha Vs D.S.Anand	G.Nagaraj
81	O.S. 149/2017 (STEPS) IA/1/2017	23-02-2021	G.Virupaksha Vs Siddagangaiah	Harish Babu.M.S
82	EX 15/2017 (NOTICE)	23-02-2021	Vasudevamurthy Vs Gangamma	Rajkumar
83	O.S. 204/2017 (EVIDENCE)	23-02-2021	Gangaiah Vs Lakshamma	B.C.Shivakumar
84	EX 21/2017 (ISSUE COMMISIONER WARRANT)	23-02-2021	D.Basavaraju Vs Kamarunnisa	G.B.Ravishankar
85	O.S. 361/2017 (Objections)	23-02-2021	Sasalaiah Vs Rangaswamaiah	H.P.Nataraj

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86	O.S. 367/2017 (APPEARANCE OF PARTY) IA/2/2017 IA/3/2017 IA/1/2017	23-02-2021	Smt. Hemavathi Bai Vs Smt. Vanitha Bai	S.R.VENUGOPAL
87	O.S. 403/2017 (FOR LOKADALATH) IA/1/2017	23-02-2021	State Bank of India Vs B.T.Sridhar	G.Sathayanarayana Reddy
88	O.S. 476/2017 (HEARING) IA/1/2017	23-02-2021	Mansoor Nazeer Vs Sri Shivakumara Swamigalu	Hemasudha Reddy
89	O.S. 512/2017 (HEARING)	23-02-2021	Mahadevaiah Vs Puttarudraiah	B.Shashidhara
90	O.S. 518/2017 (APPEARANCE OF PARTY) IA/1/2017	23-02-2021	Fazil Khan Shirani Vs Khaleelulla Khan Shirani	Zafrullakhan
91	O.S. 590/2017 (STEPS) IA/1/2017	23-02-2021	C.Nagaraju Vs Nanjunda	Giridhara.C.K.
92	O.S. 740/2017 (STEPS) IA/1/2017	23-02-2021	Venkataswamaiah Vs Venkatappa	Sadashivaiah.B.
93	O.S. 822/2017 (EVIDENCE)	23-02-2021	Rangaswamaiah Vs Lakshamma	Sathish.B.G.
94	O.S. 858/2017 (Written statement and objection) IA/1/2017 IA/2/2017	23-02-2021	H.B.Basavaraju Vs Gowramma	K.S.Venkobarao
95	FDP 2/2018 (Await Report)	23-02-2021	Linganna Vs Sakamma	Ranganathreddy H V
96	O.S. 65/2018 (HEARING) IA/3/2018 IA/1/2018 IA/2/2018	23-02-2021	Gangarevamma Vs M.S. Gangadharaiah	Hanumatharaju C.N
97	EX 9/2018 (Comply the Order)	23-02-2021	Basavarajappa D Vs Narasimha Murthy	H.S. Bhasmangi Rudraiah
98	EX 27/2018 (NOTICE)	23-02-2021	Margadarsi chits pvt. Limited Vs Y.M.Mutharaju	Renukaiah
99	EX 39/2018 (NOTICE)	23-02-2021	Margadarsi chits pvt. Limited Vs Varalakshmi	Renukaiah

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100	O.S. 200/2018 (HEARING)	23-02-2021	Doddaiah Vs Susheelamma	Ranganatha.S.
101	EX 56/2018 (NOTICE)	23-02-2021	Susheelamma Rangappa Teggi Vs Gangappa	Naveenkumar.N.K.
102	EX 58/2018 (HEARING)	23-02-2021	H.P.Prashanthkumar Vs Siddalingamurthy	Basavaraju.N
103	O.S. 452/2018 (For amendment)	23-02-2021	Canara Bank S.M.E. Vs Ravi.H.D.	Harish Babu.M.S
104	O.S. 494/2018 (FOR LOKADALATH)	23-02-2021	Canara Bank Vs Mohammad Noorulla	Venugopal.S.R.
105	O.S. 636/2018 (FOR SETTELEMENT)	23-02-2021	Renukaradhya.S. Vs Rudradevaru	BhasmangiRudraiah.H.S.
106	O.S. 758/2018 (summons to defendent) IA/1/2018	23-02-2021	Pyare Jan Vs Abdul Gafur	Habeebulla Khan.T.H.
107	O.S. 788/2018 (summons to defendent) IA/1/2018	23-02-2021	Thammaiah.N.T. Vs Gangaiah alias Rangappa	Krishnappa.C.P.
108	O.S. 927/2018 (EVIDENCE)	23-02-2021	Tejmurthy Vs K.N. Nandeешaiah	Mallikarjuna
109	EX 28/2019 (NOTICE)	23-02-2021	M/S Shriram Chits (Karnataka) Pvt. Ltd., Vs Gangappa	Thippeswamy K.H.
110	EX 43/2019 (AWAIT SUMMONS AND NOTICE)	23-02-2021	B.S. Malleshappa Vs Mangalamma	Rangaraju B.A.
111	EX 60/2019 (NOTICE)	23-02-2021	M/S Shriram Chits (K) Pvt., Ltd., Vs Chandrashekar M.N.	Gowrishankar Beerasandra Gangadharaiah
112	EX 61/2019 (NOTICE)	23-02-2021	M/S Shriram Chits (K) Pvt., Ltd., Vs Pushpa C.M.	Gowrishankar Beerasandra Gangadharaiah
113	O.S. 297/2019 (HEARING) IA/1/2019 IA/2/2019	23-02-2021	Narasimhaiah R/by his SPA Holder Manjunatha J.C. Vs Mangalamma	Kumaraswamy H.C.
114	EX 82/2019 (NOTICE)	23-02-2021	Canara Bank Vs Prakash T.S	Mohammed Afroze Ahamed
115	O.S. 427/2019 (NOTICE) IA/1/2019	23-02-2021	B.H. Sanjeevappagowda Vs Veeraguddaiah	G.N. Prasanna Kumar

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116	O.S. 439/2019 (HEARING) IA/1/2019	23-02-2021	Chowdamma @Bhagyamma Vs Narasamma	A.T.Veeranarayana
117	O.S. 531/2019 (Written statement and objection) IA/1/2019	23-02-2021	Rangappa Vs N.L.Gangamma	G.Manjunath
118	EX 104/2019 (NOTICE)	23-02-2021	M/s. Margadarsi Chits (K) Pvt Ltd Vs Yogeesh	K. Naveen Nayak
119	O.S. 595/2019 (EVIDENCE) IA/1/2019	23-02-2021	Bevinaguddaiaiah Vs Akram	P.K.Manjnatha
120	EX 114/2019 (NOTICE)	23-02-2021	Shriram Chits(K) Pvt.,Ltd., Vs Ramalingegowada	B.G.Gowrishankar
121	O.S. 606/2019 (Objections) IA/1/2019	23-02-2021	Suresh Vs Narasimhaiah	S.R. Ramakrishnaiah
122	O.S. 631/2019 (summons to defendent)	23-02-2021	Ramanna Vs Rajanna	S.H. Singaiah
123	O.S. 744/2019 (SUMMONS) IA/1/2019	23-02-2021	Nishanth Virat Yadav Vs The Chief Secretary	Rajkumar
124	O.S. 756/2019 (summons to defendent)	23-02-2021	Ash Bi Vs Shabir	Siddappa. K
125	O.S. 774/2019 (summons to defendent) IA/1/2019	23-02-2021	Siddagangamma Vs Lakshminarayanabhata	S.R. Ramakrishnaiah
126	O.S. 824/2019 (Objections) IA/1/2019	23-02-2021	G.C. Umadevi Vs Authorized Officer	H.V. Ranganatha Reddy
127	O.S. 866/2019 (AWAIT SUMMONS AND NOTICE) IA/1/2019	23-02-2021	Famous Foam and Mattresses Pvt Ltd Vs GMRA IMPEX	T.H. Manjunath
128	O.S. 50/2020 (Written statement and objection) IA/1/2020 IA/2/2020	23-02-2021	M.Aravinda Vs The Commisioner	E.Hanumantharayappa
129	O.S. 66/2020 (Written statement and objection) IA/1/2020 IA/2/2020	23-02-2021	Siddaraju Vs Syed Nayaz	B.R. Devaraju

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130	EX 14/2020 (NOTICE)	23-02-2021	Shakuntamma Vs H.S. Rudreshappa	G.Nagaraj
131	O.S. 474/2020 (Written statement and objection) IA/1/2020	23-02-2021	Lokamma Vs Shivamma	T G Devaraju
132	O.S. 488/2020 (summons to defendent)	23-02-2021	K S Lalitha Vs Siddagangappa	Basavaraju R
133	O.S. 595/2020 (FOR SETTELEMENT) IA/1/2020	23-02-2021	Lakshamma Vs C Nagaraju	N Mohamed Akbar
134	O.S. 751/2020 (HEARING) IA/1/2020	23-02-2021	Manjunatha Vs Shivanna	Doddashanaiah R V

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02.45 PM to 05.45PM				
1	C.C. 7554/1997 (ORDERS)		Excise police Vs Ismail	APP
2	C.C. 549/1999 (ORDERS)		Excise Police Vs Lakshamma	APP
3	C.C. 2052/2000 (ORDERS)		Excise Inspector Vs Ashwath	ApP
4	C.C. 3057/2000 (ORDERS)		State By Excise P.S Vs Dhanaraj	A.P.P
5	C.C. 1586/2002 (ORDERS)		Excise Police Vs Krishnamurthy	Asst.Public Prosecutor
6	C.C. 15/2003 (ORDERS)		Excise Police Vs Venugopal	APP
7	C.C. 42/2003 (ORDERS)		Excise Inspector Vs M.S. Ravikumar	APP
8	C.C. 926/2006 (ORDERS)		Excise Police Vs Ramesh	APP
9	C.C. 1011/2006 (ORDERS)		Excise Police Vs Jaswantha Sing	APP SM
10	C.C. 80/2008 (JUDGMENTS)		Traffic Police Statiion Vs Fakruddin	A P P T N N
11	C.C. 2619/2008 (ORDERS)		Excise Police Vs Nagaraju	A.P.P.
12	C.C. 418/2009 (ORDERS)		Excise Police Vs Arifullakhan	APP
13	C.C. 4894/2012 (ACCUSED STATEMENT u/s 313 CrPC)		Arun Kumar Vs Shivagangachar	C S K
14	C.C. 1638/2013 (ORDERS)		Excise Police Vs Thippesh	A.P.P.

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15	C.C. 4215/2015 (ACCUSED STATEMENT u/s 313 CrPC)		Kora PS Vs Nagegowda	
16	C.C. 1148/2017 (FOR LOKADALATH)		Manjula Vs N.Savithramma	R.V.Doddashanaiah
17	P.C.R. 147/2017 (NULL)		J.A.Suresh Vs Hemanthkumar.K.C.	Siddappa.K
18	CrI.Misc. 142/2020 (SUMMONS)		Puttaraju Vs The Deputy Thasildar	Lakshminarayana
19	CrI.Misc. 448/2020 (ORDERS)		T C Ravishankar Vs Tahasildar	Sreetheertha
20	CrI.Misc. 523/2020 (ORDERS)		Girish Vs The Deputy Tahasildar	C G Lakshmisha
21	CrI.Misc. 524/2020 (ORDERS)		Girish Vs The Deputy Tahasildar	C G Lakshmisha
22	CrI.Misc. 656/2020 (FIRST HEARING)		M C Vishwanatha Vs The Registrar	Narasimhamurthy
23	CrI.Misc. 657/2020 (FIRST HEARING)		Hafeeza Bi Vs Deputy Tahasildar	Suresh Babu V
24	CrI.Misc. 658/2020 (FIRST HEARING)		Hafeeza Bi Vs Deputy Tahasildar	Suresh Babu V
<u>11.00 AM to 02.00PM</u>				
25	C.C. 2958/2001 (Await Report)		Excise Police Vs Jayaram	pp
26	C.C. 163/2004 (Await Report)		Excise Inspector Vs Cheluvaiah	APP
27	C.C. 165/2004 (Comply the Order)		Excise Police Tumkur Vs D.Rajeshkumar	APP
28	C.C. 1752/2007 (HEARING)		State By Town P.S Vs Jaikumara	A.P.P
29	C.C. 2065/2008 (HEARING)		Rajkumar Vs T.H. Manjunatha	TNN DMR

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30	C.C. 568/2009 (warrant to accused)		Excise Police Vs Thimmegowda	A.P.P.
31	C.C. 658/2009 (APPEARANCE OF ACCUSED)		Excise Police Vs Rathnasingh	APP
32	C.C. 2856/2009 (APPEARANCE OF ACCUSED)		Excise Police Vs Muttu	APP
33	C.C. 2334/2009 (warrant to accused)		Excise Inspector Vs Venkatesha	A P P R M
34	C.C. 2718/2012 (ARGUMENTS)		Dharanendra Kumar Vs Ravikumar	BCSK
35	C.C. 1642/2013 (warrant to accused)		Excise Police Vs Thimmakka	A.P.P.
36	C.C. 2735/2013 (NOTICE)		MS. Shriram Transport Finance Co., Ltd., Vs Abid Pasha	J.B. Sannamarappa
37	C.C. 3179/2013 (warrant to accused)		Traffic Police - East Vs Darshan. N.G.	
38	C.C. 451/2015 (ARGUMENTS)		T.K.S.Babu Vs Ramakrishnaiah	
39	P.C.R. 745/2016 (EVIDENCE)		Ranganatha Industries Vs Swathi Enterprises	N.K.Naveenkumar
40	P.C.R. 771/2016 (EVIDENCE)		virupaksha Vs Thahir Mohiddin	H.Maruthi Prasad
41	C.C. 2470/2017 (EVIDENCE)		Traffic Police Vs Ekantha	
42	C.C. 3858/2020 (summons to accused)		Addl Food Safety Officer Vs Sayed Farooq	APP
43	C.C. 3889/2020 (CUSTODY MATTERS)		Kora Police Station Vs Rangappa Alias Prathapa Alias Prabhu Alias Director Alias Rajuputagosi	APP

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44	C.C. 3993/2020 (CUSTODY MATTERS)		Kora Police Station Vs Rangappa Alias Raja Alias Prathap Alias Prabhu	APP
45	C.C. 3994/2020 (CUSTODY MATTERS)		Kora Police Station Vs Rangappa Alias Raja Alias Prathap Alias Prabhu	APP
46	C.C. 4092/2020 (APPEARANCE OF ACCUSED)		Kora Police Station Vs Rangappa Alias Raja Alias Prathapa Alias Prabhu	APP
47	C.C. 1574/2009 (warrant to accused)		Kora police Vs B. Nagaiah	APP GLN
Cases listed below are adjourned due to Covid 19				
48	C.C. 4069/2010 (warrant to accused)	08-03-2021 (11.00 AM to 02.00PM)	State By Kora P.S Vs K.Murugeshan	A.P.P
49	C.C. 3946/2011 (warrant to accused)	08-03-2021 (11.00 AM to 02.00PM)	Kora police Vs Shekaraiah	Asst.Public Prosecutor KSJ
50	C.C. 3943/2011 (NOTICE)	08-03-2021 (11.00 AM to 02.00PM)	Kora police Vs Ravish M.R.	A.P.P.
51	C.C. 2541/2012 (warrant to accused)	08-03-2021 (11.00 AM to 02.00PM)	Kora Police Vs Mohidden sab	A P P
52	C.C. 330/2013 (EVIDENCE)	08-03-2021 (11.00 AM to 02.00PM)	Traffic Police Vs Siddaganga	
53	C.C. 972/2013 (warrant to accused)	08-03-2021 (11.00 AM to 02.00PM)	Kora Police Vs Govindaraju	A.P.P.
54	C.C. 1632/2013 (warrant to accused)	09-03-2021 (11.00 AM to 02.00PM)	Excise Police Vs Umesh	A.P.P.
55	C.C. 3127/2013 (EVIDENCE)	09-03-2021 (11.00 AM to 02.00PM)	Excise Police Vs Anjinappa	
56	C.C. 4858/2013 (warrant to accused)	10-03-2021 (11.00 AM to 02.00PM)	Kora Police Station Vs NoorAhamed	
57	C.C. 1451/2014 (warrant to accused)	10-03-2021 (11.00 AM to 02.00PM)	Kora police Vs B.S. VENKATAPPA	

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58	C.C. 1166/2015 (EVIDENCE)	10-03-2021 (11.00 AM to 02.00PM)	Kora PS Vs Narasimhamurthy	
59	C.C. 1388/2015 (warrant to accused)	10-03-2021 (11.00 AM to 02.00PM)	Kora police station Vs D.C. Eshwarappa	
60	C.C. 3790/2015 (EVIDENCE)	10-03-2021 (11.00 AM to 02.00PM)	Traffic Police Station Vs Chandramouli	
61	C.C. 6007/2015 (EVIDENCE)	10-03-2021 (11.00 AM to 02.00PM)	Traffic police Vs Parashuramarao	
62	C.C. 6933/2016 (EVIDENCE)	10-03-2021 (11.00 AM to 02.00PM)	Excise PS Vs Narayana	
63	C.C. 791/2017 (FOR CHARGE)	10-03-2021 (11.00 AM to 02.00PM)	Kora PS Vs Swamy	
64	C.C. 4563/2018 (EVIDENCE)	10-03-2021 (11.00 AM to 02.00PM)	Excise Police Station Vs G.K. Hanumantharayappa	Excise Police Station
65	C.C. 5447/2019 (FOR PLEA)	10-03-2021 (11.00 AM to 02.00PM)	Kora Police Station Vs Sunil B.R	APP
66	C.C. 5450/2019 (SUMMONS)	10-03-2021 (11.00 AM to 02.00PM)	Kora Police Station Vs Nagaraju. G.R	APP
67	C.C. 5940/2019 (SUMMONS)	10-03-2021 (11.00 AM to 02.00PM)	Shobha Vs M.Lakshmi	G.K.Srinivasa
68	C.C. 5956/2019 (warrant to accused)	10-03-2021 (11.00 AM to 02.00PM)	Sri New Maruthi Sowhardha Pattina Sahakari Ni. Vs L. Lakshmipathi	K.N. Harish
69	C.C. 5957/2019 (warrant to accused)	10-03-2021 (11.00 AM to 02.00PM)	Sri New Maruthi Sowharda Pattina Sahakari Ni. Vs Anjanmurthy	K.N. Harish
70	C.C. 5958/2019 (warrant to accused)	10-03-2021 (11.00 AM to 02.00PM)	Sri New Maruthi Sowhardha Pattina Sahakari Ni. Vs Rajamma	K. N. Harish
71	C.C. 17/2020 (APPEARANCE OF ACCUSED)	10-03-2021 (11.00 AM to 02.00PM)	Traffic Police Station Vs Mohammed Yusuf Abbas alias Abbas	APP

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72	CrI.Misc. 28/2020 (HEARING)	10-03-2021 (11.00 AM to 02.00PM)	State at the instance Vs M/s. Hindustan Laboratories	By Government
73	C.C. 115/2020 (BODY WARRANT)	10-03-2021 (11.00 AM to 02.00PM)	M/s Shriram Transport Finance Co., Ltd., Vs Raghavendra.T.J.	Lokesh T H
74	C.C. 6236/2015 (FOR HBC)	11-03-2021 (11.00 AM to 02.00PM)	Kora police Vs Lakshmiddevamma	
75	C.C. 162/2020 (SUMMONS)	11-03-2021 (11.00 AM to 02.00PM)	Shriram Transports finance co. ltd Vs Mohammed Shafeeq	Lokesh T H
76	P.C.R. 406/2020 (SUMMONS)	11-03-2021 (11.00 AM to 02.00PM)	Addl Food Safety Officer Vs Sayed Farooq	APP
77	C.C. 3870/2020 (summons to accused)	11-03-2021 (11.00 AM to 02.00PM)	Excise Police Station Vs Suresh	APP
78	C.C. 3871/2020 (summons to accused)	11-03-2021 (11.00 AM to 02.00PM)	Excise Police Station Vs Manjunatha H	APP
79	C.C. 3878/2020 (summons to accused)	11-03-2021 (11.00 AM to 02.00PM)	Excise Police Station Tumakuru Vs Umesha	APP
80	C.C. 3880/2020 (summons to accused)	11-03-2021 (11.00 AM to 02.00PM)	Excise Police Station Tumakuru Vs Shivarajamma H A	APP
81	CrI.Misc. 461/2020 (EVIDENCE)	11-03-2021 (11.00 AM to 02.00PM)	Gundaiah Vs Deputy Tahasildar	S N Jagadeesh
82	CrI.Misc. 462/2020 (EVIDENCE)	11-03-2021 (11.00 AM to 02.00PM)	Gundaiah Vs Deputy Tahasildar	S N Jagadeesh
83	CrI.Misc. 463/2020 (EVIDENCE)	11-03-2021 (11.00 AM to 02.00PM)	Gundaiah Vs Deputy Tahasildar	S N Jagadeesh
84	CrI.Misc. 487/2020 (SUMMONS)	11-03-2021 (11.00 AM to 02.00PM)	Henjarappa Vs Deputy Tahasildar	Suresh Babu V
85	P.C.R. 544/2020 (FIRST HEARING)	11-03-2021 (11.00 AM to 02.00PM)	M/S Guru Sai Agro industries Represented by Prop C S Sanjay Vs Vigneshwara Rice Corner Represented by its Prop R Jagadesh	B J Mahaveera

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86	P.C.R. 545/2020 (FIRST HEARING)	11-03-2021 (11.00 AM to 02.00PM)	S Ramesh Vs Puttaswami T	G B Ravishankar

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<u>02.45 PM to 05.45PM</u>				
1	O.S. 724/2007 (JUDGMENTS)		Venkateshaiah Vs Muniyappa	BSDK
2	O.S. 519/2017 (Written statement and objection)		T.P.Lakshmisagar Vs H.Puttaraju	Meenakshi N
3	P and SC 3/2019 (NOTICE)		T.G.Mahesh Vs T.S.Manjula Devi	B .V.Naveen
4	O.S. 752/2020 (FIRST HEARING) IA/1/2020		Gunashree Vs Nagaraju T S	Seebiprasad K N
<u>11.00 AM to 02.00PM</u>				
5	O.S. 503/2006 (Objections)		Lakshamma Vs Siddappa	HGN SH
6	O.S. 826/2008 (For amendment)		Chikkahanumanthaiah Vs Siddalingamma	Ramesh Babu T R
7	O.S. 399/2009 (NOTICE)		H.M.Shettallaiah Vs Eraiah	Basavaraju N
Cases listed below are adjourned due to Covid 19				
8	O.S. 676/2018 (FURTHER ARGUMENTS) IA/1/2018	08-03-2021 (02.45 PM to 05.45PM)	Kumbaiah Vs Nanjamma	K.S Jagannatha
9	O.S. 280/2010 (HEARING)	08-03-2021 (11.00 AM to 02.00PM)	Narayanagowda Vs Lakshamma	JBS KSH
10	O.S. 260/2013 (EVIDENCE) IA/1/2013	08-03-2021 (11.00 AM to 02.00PM)	C.R. Rangaraju Vs Venkatesh	Siddappa. K
11	O.S. 414/2013 (EVIDENCE) IA/1/2013	08-03-2021 (11.00 AM to 02.00PM)	S. Puttaraju Vs K.G. Sadashavaiah	E. Hanumantharayappa
12	O.S. 432/2013 (STEPS) IA/1/2013 IA/2/2013	08-03-2021 (11.00 AM to 02.00PM)	Krishnamurthy Vs Manju	T. Govindaraja
13	O.S. 467/2013 (Objections)	08-03-2021 (11.00 AM to 02.00PM)	Tymgondlu Chitlur Venktanna Shetty Charitable Trust-TCVC Trust R. Vs Thasildar, Muzarai Commissioner, Tumkur.	N. Basavaraju

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14	O.S. 539/2013 (Objections) IA/1/2013	08-03-2021 (11.00 AM to 02.00PM)	V.G. Sharadamma Vs T.R. Ganga	M.B. Naveen Kumar
15	O.S. 891/2013 (EVIDENCE) IA/1/2013	08-03-2021 (11.00 AM to 02.00PM)	Ramamurthy Vs Ramaiah	N. Ramanjana reddy
16	O.S. 618/2013 (SUMMONS) IA/1/2013 IA/2/2013 IA/3/2013	09-03-2021 (11.00 AM to 02.00PM)	Subhaschandra Vs Shivaram. H.V.	C.P. Sundaresh
17	O.S. 714/2013 (STEPS) IA/1/2013	09-03-2021 (11.00 AM to 02.00PM)	Rangaiah. C. Vs Nanjamma	H.V. Ranganatha Reddy
18	O.S. 745/2013 (FURTHER ARGUMENTS) IA/1/2013	09-03-2021 (11.00 AM to 02.00PM)	Rangaiah Vs Gangalakshamma	N. Basavaraj
19	O.S. 773/2013 (EVIDENCE)	09-03-2021 (11.00 AM to 02.00PM)	Jayalakshmi Vs Narasimhaiah	V.R.Venkateshappa
20	O.S. 806/2013 (EVIDENCE) IA/1/2013	09-03-2021 (11.00 AM to 02.00PM)	Siddalingaiah Vs Ramanna	S. Ramalingaiah
21	O.S. 814/2013 (FURTHER ARGUMENTS)	09-03-2021 (11.00 AM to 02.00PM)	Gangamma Vs Krishnappa	Ningaraju B.G.
22	O.S. 673/2019 (EVIDENCE) IA/2/2019 IA/3/2019	09-03-2021 (11.00 AM to 02.00PM)	Kaleshwari Refineries Pvt.Ltd. Workers Union., Vs The Management of Kaleshwari Refieries Pvt.Ltd.,	RAMESH . S.

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<u>02.45 PM to 05.45PM</u>				
1	P.C.R. 441/2010 (Issue Reminder)		Lokesh Vs Shanhashetty	RKGM
2	C.C. 5319/2014 (summons to witness)		Thilak Park P.S. Vs Lokesha	APP
3	C.C. 5487/2014 (warrant to accused)		RPF Vs Raju	
4	C.C. 6219/2014 (summons to witness)		Thilak park Vs Suresh Kumar	
5	P.C.R. 338/2015 (SWORN STATEMENT)		Shriram Chits (K) Pvt., Ltd., Vs Mohan Kumar K.N.	B.A. Gururaja
6	C.C. 4874/2015 (warrant to accused)		Thilak park police station. Vs Jayarama alias Jayaramaiah	
7	C.C. 822/2020 (summons to accused)		Siddagangaiah Vs P.Firoz Khan alias P.Firoz	B.S.Doreswamy
8	P.C.R. 122/2020 (SWORN STATEMENT)		H K Kumaraswamy Vs Premakumari L	Doreswamy B S
9	CrI.Misc. 186/2020 (STEPS)		Mohammed ZaheerAhamed Vs The Commissioner	Lakshminarayana
10	P.C.R. 139/2020 (HEARING)		T R Umashankar Vs S Srinivas	H G Lakshmana Gowda
11	CrI.Misc. 204/2020 (EVIDENCE)		Tabassum Khanum Vs Registrar of Births and Deaths	Tippu A
12	C.C. 1341/2020 (warrant to accused)		Thilak Park Police Vs Jafar	APP
13	C.C. 1342/2020 (warrant to accused)		Thilak Park Police Vs Jafar	APP
14	C.C. 1343/2020 (summons to accused)		Thilak Park Police station Vs Wazid Pasha	APP
15	CrI.Misc. 255/2020 (FIRST HEARING)		Enamul Hassan Vs Registrar of Birth and Deaths	Dawood Khan S J

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16	Crl.Misc. 260/2020 (EVIDENCE)		Abdul Sabur Vs The Registrar of Births and Deaths	Dawood Khan S J
17	C.C. 1801/2020 (summons to accused)		Thilak Park PS Vs Mohamad Thousif Alias Kuruda	APP
18	Crl.Misc.(DVA) 8/2020 (Objections) IA/1/2020 IA/2/2020 IA/3/2020 IA/4/2020 IA/5/2020		Fathimabi Alias Asma Vs Imran Pasha	Ramakrishnaiah S R
19	Crl.Misc. 484/2020 (SUMMONS)		Syed Hussain Vs The Deputy Tahasildar	Aslam
20	Crl.Misc. 596/2020 (NOTICE TO RESPONDENT)		Jayalakshmi Vs Commissioner	Jayanthi K
Cases listed below are adjourned due to Covid 19				
21	C.C. 6632/2014 (FOR COMPLAINANCE)	31-12-2020 (02.45 PM to 05.45PM)	Thilak park Vs Chikkaramaiah	
22	C.C. 1223/2006 (warrant to accused)	31-12-2020	Maharaja Finance Vs S.Venugopal	CSS
23	C.C. 591/2008 (SUMMONS)	31-12-2020	Mahesh.H. Vs M.N. Umesh	SRR
24	C.C. 96/2014 (summons to witness)	31-12-2020	Tilak park police Vs Bramaiah	
25	C.C. 1533/2014 (warrant to accused)	31-12-2020	Tiluk Police station Vs Hanumanthakumar	
26	C.C. 4651/2014 (warrant to accused)	31-12-2020	Thilak Park P.S. Vs Mani @ Manivanan	APP
27	C.C. 3917/2019 (warrant to accused)	31-12-2020	Thilakpark Police Vs A.5. Huchanna.H	Thilakpark P.S
28	Crl.Misc. 214/2020 (APPEARANCE OF PARTY)	31-12-2020	Syed Mahaboob Pasha Vs The Commissioner	zafrulla Khan

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29	C.C. 4012/2020 (FIRST HEARING)	31-12-2020	Thilak Park Police Station Vs Javeed Alias Javeed Pasha	APP
30	C.C. 4244/2020 (APPEARANCE OF ACCUSSED)	31-12-2020	Thilak Park Police Station Vs Madhukumar B	APP

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1	O.S. 860/2017 (For Compliance of Section 89 of C.P.C) IA/1/2017 IA/2/2017		Lingaraju Vs The Chief Secretary	B.Premkumar
2	O.S. 563/1997 (For amendment)		Ashraf Unnisa Vs Shanthamma	BSY HSBR
3	O.S. 582/1997 (/0000) (For Classification)		M.D.JabbarSab Vs Shanthamma	
4	O.S. 1044/2010 (Objections)		G.R.Radha Vs Krishnappa.G.K.	EH DB
5	O.S. 937/2011 (EVIDENCE)		NAGAMMA Vs KARIYAPPA	R.NAGESH RAO GAIKWAD
6	O.S. 500/2013 (EVIDENCE) IA/1/2013		Farhana Taz Vs L. Jayalakshmi	B.S. Yogesh
7	O.S. 796/2014 (HEARING) IA/1/2014		Mudlaiah Vs Kenchamma	E.Hanumantharayappa
8	O.S. 1037/2015 (summons to defendent)		Oriental Bank of Commerce Vs Sri. Hanumantharayappa	G.S.Ramesha
9	O.S. 227/2016 (FOR SETTELEMENT) IA/2/2016 IA/1/2016 IA/3/2016		Raghavendra. G.R. Vs Shobha. B.S.	D.Krishnappa
10	O.S. 754/2017 (Defendent Evidence) IA/1/2017 IA/2/2017		T.A.Farhana Vs Shankar	S.K.Mallikarjuna
11	O.S. 890/2017 (STEPS) IA/1/2017		Jayalakshamma Vs Siddaraj	B.Shivalingegowda
12	O.S. 947/2017 (APPEARANCE OF PARTY)		Canara Bank, S.M.E. Vs Umesh.H.N.	Mohamed Afroz Ahamed
13	O.S. 538/2018 (For Classification) IA/1/2018		Samiullakhan Vs Azgar	Venkobarao.K.S.
14	O.S. 550/2018 (HEARING) IA/1/2018		Venkateshaiah Vs Rudramma	Narayana.L.

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15	O.S. 209/2019 (Objections) IA/1/2019		M.D. Imtiyaz Pasha R/by his SPA Holder Fairoz Khan Vs Zaheda	Shankar S
16	O.S. 870/2019 (Written statement and objection) IA/1/2019		A.N. Prasanna Murthy Vs The Commissioner	S. Shankar
17	O.S. 35/2020 (AWAIT SUMMONS AND NOTICE) IA/1/2020		Famous Foam and Mattress Pvt Ltd Vs Foam Products Polyurethane	T. H. Manjunath
18	O.S. 98/2020 (Written statement and objection) IA/1/2020 IA/2/2020 IA/3/2020		Umashankar. K Vs The Deputy Commissioner and Mujarayi Officer	K.S. Jagannatha
19	O.S. 451/2020 (Objections) IA/1/2020		Mohammad Nisar Ahmed Vs Kora Ramakrishna	H P Nataraj
20	O.S. 604/2020 (SUMMONS) IA/1/2020 IA/2/2020		Nanjundappa Vs Assistant Director of Land Records	Yedeyurappa
Cases listed below are adjourned due to Covid 19				
21	O.S. 972/2014 (EVIDENCE) IA/1/2014	05-01-2021	Siraj Khan Vs Hamid Ulla Khan	S.B.Shantharajaiah

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1	C.C. 730/2018 (FOR HBC)		Hebbur Police Station Vs Lakshmikantha alias Kantha	
2	C.C. 2411/2007 (NOTICE)		Hebbur Police Station Vs Kumara	APP HVR
3	C.C. 986/2008 (summons to witness)		Hebbur P.S. Vs Mahadeva	APP BNR
4	C.C. 2997/2009 (summons to witness)		Hebbur Police Station Vs Ramachandraiah	APP GLN
5	C.C. 3711/2010 (summons to witness)		Hebbur Police Station Vs Hanumaiah	A.P.P. K.C.R.
6	C.C. 4603/2010 (NOTICE)		Hebbur Police Station Vs Najesha	A.P.P. G.M.
7	C.C. 477/2012 (warrant to accused)		Hebbur P.S. Vs Nazirulla	A.P.P.
8	C.C. 2736/2015 (HEARING)		Hebbur P.S. Vs Gangadhara	
9	C.C. 4881/2015 (summons to witness)		Hebbur Police Vs Siddaramu	
10	C.C. 6930/2015 (summons to witness)		Hebbur Police Vs Venkateshaiah	
11	C.C. 314/2017 (HEARING)		Hebbur Police Vs Shivakumar	
12	C.C. 3108/2017 (summons to witness)		Hebbur Police Vs Krishnamurthy @ Krishnamurthy	
13	C.C. 703/2018 (HEARING)		Hebbur Police Station Vs Sardam Hussain alias Saddam	
14	C.C. 5626/2018 (NOTICE)		Hebbur Police Station Vs Ramesh H.R Alias Appanna	Hebbur P.S

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15	C.C. 151/2019 (summons to accused)		Hebbur P.S. Vs Lokesh	APP
16	C.C. 1815/2019 (summons to accused)		Jayanagara Police Station Vs Raju	Jayanagar PS
17	Crl.Misc.(DVA) 9/2019 (Balance)		Sushma Vs Girish alias Praveen	Ramakrishnaiah S R
18	C.C. 3512/2019 (summons to accused)		Hebbur Police Station Vs Vijay	APP
19	Crl.Misc.(DVA) 23/2019 (Objections)		Lathashree H J Vs Manjunathj V	Mallikarjunaiah M
20	C.C. 2221/2020 (summons to accused)		Hebbur Police Station Vs Narasaiah	APP
21	Crl.Misc. 476/2020 (APPEARANCE OF PARTY)		Shivanna Vs Deputy Tahsildar	L G Prakash
22	Crl.Misc. 659/2020 (FIRST HEARING)		Kyathaiah Vs Deputy Thasildar	K S Nandeesh
23	Crl.Misc. 660/2020 (FIRST HEARING)		Shivamma Vs Deputy Thasildar	K S Nandeesh
24	Crl.Misc. 661/2020 (FIRST HEARING)		Kyathaiah Vs Deputy Thasildar	K S Nandeesh
25	Crl.Misc. 662/2020 (FIRST HEARING)		Chikkamma Vs The Deputy Thasildar	K S Nandeesh
26	Crl.Misc. 663/2020 (FIRST HEARING)		Chikkamma Vs The Deputy Thasildar	K S Nandeesh
Cases listed below are adjourned due to Covid 19				
27	C.C. 3600/2011 (ARGUMENTS)	18-01-2021	Hebbur Police Vs Chikkanna	APP
28	C.C. 1430/2012 (Await Report)	18-01-2021	Hebbur P.S. Vs B.C. Rangappa	APP CSK
29	C.C. 4923/2012 (warrant to accused)	18-01-2021	Hebbur Police Vs Lokesha	

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30	C.C. 5126/2012 (summons to witness)	18-01-2021	Hebbur Police Station Vs Mudlaiah	
31	C.C. 5127/2012 (warrant to accused)	18-01-2021	Hebbur Police Station Vs Radhamma	
32	P.C.R. 348/2015 (Enquiry)	18-01-2021	Narasimhaiah Vs Srinivas	T.N. Gururaja
33	C.C. 6872/2015 (FOR PLEA)	18-01-2021	Hebbur Police Vs Manjunatha alias Manjunatha S.H.	
34	C.C. 2454/2016 (SUMMONS)	18-01-2021	Hebbur Police Station Vs Kemparaju	
35	C.C. 4883/2016 (warrant to accused)	18-01-2021	Hebbur Police Vs Shrinivasa	
36	C.C. 7063/2016 (NOTICE)	18-01-2021	Hebbur Ps Vs Lokesh	
37	C.C. 7104/2016 (FOR CHARGE)	18-01-2021	Hebbur Police Vs Yogesh	
38	C.C. 495/2017 (warrant to accused)	18-01-2021	Manjula Vs K.Balaji	Harish Babu
39	C.C. 496/2017 (warrant to accused)	18-01-2021	Manjunala Vs K.Balaji	Harish babu
40	C.C. 2958/2017 (warrant to accused)	18-01-2021	S.Gangadharaiah Vs J.V.Ravikumar	T.R.Ramesh Babu
41	C.C. 4540/2017 (summons to witness)	18-01-2021	Hebbur Police Vs Unas pasha	
42	C.C. 4734/2017 (FOR CHARGE)	18-01-2021	Hebbur Police Vs Shoukhat khan	
43	C.C. 6580/2017 (HEARING)	18-01-2021	Hebbur Police Station Vs Mudlaiah	
44	C.C. 341/2018 (FOR PLEA)	18-01-2021	Hebbur Police Station Vs Lakkaiah	

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45	C.C. 1208/2018 (summons to accused)	18-01-2021	Hebbur Police Station Vs Lokesh H	
46	C.C. 1372/2018 (FOR PLEA)	18-01-2021	N M Kumarappa Vs Chandrika M	Dayananda Kumar T S
47	C.C. 1373/2018 (FOR PLEA)	18-01-2021	N M Kumarappa Vs Chandrika M	Dayananda Kumar T S
48	C.C. 1374/2018 (FOR PLEA)	18-01-2021	N M Kumarappa Vs Chandrika M	Dayananda Kumar T S
49	C.C. 1375/2018 (FOR PLEA)	18-01-2021	N M Kumarappa Vs Chandrika M	Dayananda Kumar T S
50	C.C. 1554/2018 (FOR PLEA)	18-01-2021	T.V.Karthik Vs Pavan Kumar Birdar	
51	C.C. 2312/2018 (HEARING)	18-01-2021	Hebbur Police Station Vs Sampath Kumar	Hebbur PS
52	C.C. 4576/2018 (summons to accused)	18-01-2021	Hebbur Police Station Vs Thammaiah	Hebbur PS
53	P.C.R. 757/2018 (APPEARANCE OF PARTY)	18-01-2021	Narasimhamurty Vs Prakash T.N.	Ranganath G.K.
54	C.C. 1811/2019 (summons to accused)	18-01-2021	Jayanagara Police Station Vs Sikkandar	Jayanagar PS
55	P.C.R. 385/2019 (Objections)	18-01-2021	Kempamma Vs Thammegowda	Ananda. V
56	C.C. 4615/2019 (summons to accused)	18-01-2021	Jayanagara Police Station Vs Devaraju	APP
57	CrI.Misc. 612/2019 (EVIDENCE)	18-01-2021	Lingegowda Vs The Deputy Tahasildar	Muralikrishna
58	C.C. 4990/2019 (summons to accused)	18-01-2021	Jayanagara Police Station Vs Nataraj Gowda B.J	APP
59	C.C. 4991/2019 (summons to accused)	18-01-2021	Jayanagara Police Station Vs Manjunatha alias Automanja	APP

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
60	C.C. 5707/2019 (summons to accused)	18-01-2021	Manjula Vs Anitha	B.V.Bojaiah
61	C.C. 5796/2019 (summons to accused)	18-01-2021	Abdul Wahab Vs Shahajahan	B.V. Bojaiah
62	P.C.R. 717/2019 (EVIDENCE)	18-01-2021	Mohan. V Vs Sridhar. V	Lakshminarayana
63	CrI.Misc. 102/2020 (EVIDENCE)	18-01-2021	Basavaraju K Vs The Deputy Tahsildar	G H Ravi
64	C.C. 2028/2020 (summons to accused)	18-01-2021	Hebbur Police station Vs Khalid Pasha	APP
65	CrI.Misc.(DVA) 7/2020 (Objections) IA/1/2020	18-01-2021	Firdose Begum Vs Mohamed Irfan Hussain	Mohamed Ahamed
66	CrI.Misc. 539/2020 (APPEARANCE OF ACCUSED)	18-01-2021	Mohan kumar C G Vs The Deputy Tahsildar	L Narayana
67	P.C.R. 535/2020 (SWORN STATEMENT)	18-01-2021	S M Nagaraju Vs M/S Venkateshwara Enterprises	Ranganathreddy H V

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11.00 AM to 02.00PM</u>				
1	O.S. 140/2008 (NOTICE)		Aishwarya T. Gowda Vs Thimmraju @ Rahul Gowda	
2	O.S. 686/2008 (STEPS)		Sarojamma Vs Shivamma	H.S.Bhasmangi Rudraiah H.V.Ranganatha Reddy
3	O.S. 353/2016 (NOTICE) IA/1/2016		B.N.Rathnamma Vs The Commissioner	R.Nagesh Rao Gaikwad
4	O.S. 727/2016 (NOTICE) IA/1/2016		T.Geetha Vs Ranganath	Hanumantharayappa
5	O.S. 99/2017 (NOTICE) IA/1/2017		Senamma Vs Nagaraju	Vijaylakshmi.S.J.
6	O.S. 87/2018 (EVIDENCE) IA/1/2018		V.N.Shobha Vs K.Lakshman Reddy	G.B.Ravishankar
7	O.S. 580/2018 (EVIDENCE) IA/1/2018 IA/2/2018		Rathnamma Vs The Commissioner	Ramakrishnaiah S R
8	EX 100/2018 (For amendment)		Mudduramaiah Vs Narasaiah	K.S Jagannatha
9	O.S. 167/2019 (Await Report) IA/1/2019 IA/2/2019		H.N. Sathyanarayana Vs Vimala Ganesh	Devaraju B.R
10	O.S. 191/2019 (NOTICE)		Dasappa Vs Hanumaiah	Venkatesh P
11	O.S. 611/2019 (summons to defendent) IA/1/2019		Narayanappa Vs Ramaiah	B.K. Shivakumar
12	O.S. 639/2019 (summons to defendent) IA/1/2019		Rangamma Vs Puttayallaiah	Raghavendra Y
13	O.S. 709/2019 (summons to defendent) IA/1/2019		Poojagangaiah Vs Kempamma	B.G. Ningaraja
14	O.S. 721/2019 (Written statement and objection) IA/1/2019		H.T. Venkatesh Vs R. Satheesh	G.B. Ravishankar

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	O.S. 272/2020 (Written statement and objection) IA/1/2020 IA/2/2020		Sowmya M S Vs Commissioner	Ramesh
16	O.S. 522/2020 (SUMMONS)		Vinselas Lakra Branch Manager state Bank of India Vs Karuna Murthy	Shams Us Tabrez A
17	O.S. 671/2020 (SUMMONS) IA/1/2020		S Madhavamma Alias Mahadevamma Vs T Srinivasamurthy	T G Devaraju
Cases listed below are adjourned due to Covid 19				
18	O.S. 209/2011 (EVIDENCE)	06-01-2021	Gangaraju Vs Renukappa	B.S.Y. A.M.

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11.00 AM to 02.00PM</u>				
1	C.C. 3282/2012 (ACCUSED STATEMENT u/s 313 CrPC)		T.S. Karuna Radhya Vs Kusuma	KNN
2	C.C. 1507/2015 (cross of dw)		Fathima Akhter Vs Inayathulla khan	
Cases listed below are adjourned due to Covid 19				
3	C.C. 2488/2015 (EVIDENCE)	16-01-2021	Fayaz Ahammed Vs Nasir khan	
4	C.C. 4226/2015 (Balance)	16-01-2021	Ms Sri.Ranganatha Industries Vs Ms Mahesh Enterprises	
5	C.C. 410/2017 (cross of pw)	16-01-2021	Jwalanna Vs Manjunatha.T.	
6	C.C. 597/2017 (cross of pw)	16-01-2021	Govindaraju.K.C. Vs Manjunatha.T.	C.S.Kumaraswamy

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	O.S. 855/2018 (HEARING) IA/1/2018		Sriramaiah Vs Mariyachar	Naveen Kumar N K
2	EX 44/2019 (NOTICE)		B. Sudha Vs D.S. Rajanna	Devaraju B.R
3	O.S. 205/2019 (ARGUMENTS) IA/1/2019		Siddagangamma Vs Badramma	Raghu Kumar C
4	O.S. 494/2019 (summons to defendent)		Canara Bank Vs Imtiyaz Khan	S.R. Venugopal
5	O.S. 890/2019 (Written statement and objection) IA/1/2019 IA/2/2019		Marakka Vs The Commissioner	Lakshminarayana. T
6	Civil Misc 5/2020 (NOTICE TO RESPONDENT) IA/1/2020		Gangamma Vs Grama Panchayath by its Secretary	Raghavendra R
7	O.S. 189/2020 (NOTICE) IA/1/2020 IA/2/2020		Farzana M Vs Salma Trunnum	Muralikrishna
8	EX 28/2020 (NOTICE)		Rajanna Vs Hanumantharayappa	Kaliraju
9	EX 60/2020 (NOTICE)		Krishnaiah Vs Dasappa	R Nagesh Rao Gaikwad
10	O.S. 672/2020 (ORDERS) IA/1/2020 IA/2/2020		Siddaraju Vs S M Venugopal	Giriraju H S
11	O.S. 714/2020 (SUMMONS) IA/1/2020 IA/2/2020		H Girish Vs The Chief Secretary	T N Ajay
<u>11.00 AM to 02.00PM</u>				
12	O.S. 555/2001 (NOTICE)		Nagappa Vs Errappa	
13	O.S. 383/2008 (EVIDENCE)		Shivanna Vs R. Abdul Hafeez	BRD GBR

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 258/2011 (EVIDENCE)		C.Jayalakshamma Vs President	T.R.Yogeesh S.Mukunda
15	O.S. 450/2011 (Issue Reminder)		T.S. PRATHIBHA Vs THE COMMISSIONER	M.MALLIKARJUNAIAH T.G. RANGARAJU
16	O.S. 1069/2011 (Objections)		Shivarudrambika Vs L.B.Boregowda	TRR ATV
17	O.S. 650/2012 (Await Report)		Muniyappa Vs Kencharangaiah	TBS KCR
18	O.S. 94/2013 (Objections) IA/1/2013		D.V.Nagarajaiah Vs Hanumantharayappa	B.L.Nagaraju
19	O.S. 261/2013 (cross of pw)		Latha Vs Kempaiah	D.V. Ranganath
20	O.S. 301/2013 (Objections) IA/1/2013		H.N. Rajesh Vs Shantala	Siddaraja. N.B.
21	O.S. 302/2013 (Objections) IA/1/2013		H.C. Kumaraswamy Vs Shantala	S. Vijaya Kumara
22	O.S. 480/2013 (For amendment)		H.M.Manjunath Vs Chief Secretary, Govt. of Karnataka	T.R.Yogish
23	O.S. 91/2014 (EVIDENCE) IA/1/2014		Hemalatha Vs Neelesh	Chandrappa.H
24	O.S. 140/2014 (cross of dw)		Kishappa Vs M.N.Surendrappa	S.R.Ramakrishnaiah
25	O.S. 158/2014 (FOR JUDGEMENT) IA/1/2014 IA/2/2014		Lakshmakka @ Lashamma Vs Chikkamma	V.R.Venkateshappa
26	O.S. 413/2014 (Objections) IA/1/2014		Kamamma M. Vs Mudlaiah	T.N.Gururaja
27	O.S. 444/2015 (EVIDENCE) IA/1/2015		Kenchegowda Vs Venkataramaiah.H.N.	B.S.Yogeesh
28	O.S. 758/2017 (HEARING) IA/1/2017 IA/2/2017		Jayanna Vs Naganna	V.Narendra

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
29	Civil Misc 2/2018 (Objections) IA/1/2018		G.H. Jayalakshamma Vs G.H. Brundadevi	Bendre Kumar T
30	O.S. 76/2018 (HEARING) IA/1/2018		Asma Fazal Vs Iliyaz Ahamad	Eraiah B
31	O.S. 415/2018 (HEARING)		Geethamma Vs Lakshmikanthaiah	Nagendrappa.B.H.
32	O.S. 756/2018 (EVIDENCE) IA/1/2018		Sunil.H.N. Vs Gangamma	Gururaja T N
33	O.S. 837/2018 (EVIDENCE)		Jayamma Vs Obalarangaiah	Sathisha
34	O.S. 920/2018 (EVIDENCE) IA/1/2018		President Vs President	K.F.Inayathulla Shariff
35	O.S. 291/2019 (EVIDENCE) IA/1/2019		M.S. Shreyank Vs The Editor	Prasanna Kumar G.S.
36	O.S. 355/2019 (EVIDENCE) IA/4/2019 IA/3/2019 IA/1/2019 IA/2/2019		B.V. Siddalingaiah Vs H.R. Nagaraju	Somashekhara B
37	O.S. 506/2020 (ARGUMENTS) IA/1/2020		Gayatri Devi S C Vs N Panchakshrayya	Yedeyurappa
38	O.S. 507/2020 (HEARING) IA/1/2020		Honnasidappa Vs Gowramma	Yedeyurappa
39	O.S. 728/2020 (FIRST HEARING) IA/1/2020		Neelamma Vs Narasimhaiah	G Nagaraj
Cases listed below are adjourned due to Covid 19				
40	O.S. 107/2015 (Objections) IA/1/2015	18-01-2021	Honnamma Vs Gangarangaiah	S.C.Vijayakumar
41	O.S. 821/2017 (Objections) IA/1/2017 IA/2/2017	18-01-2021	Hanumantharayappa Vs Puttaiah	K.F.Inayathulla Shariff
42	O.S. 374/2018 (STEPS) /1/2018 /3/2018 /2/2018	18-01-2021	Channabasappa Vs M.V. Basavaraju	Zafrulla Khan

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
43	O.S. 180/2019 (STEPS)	18-01-2021	Canara Bank Vs Ramesh Babu P.T.	S. R. Venu Gopal

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
Cases listed below are adjourned due to Covid 19				
1	C.C. 2203/2013 (warrant to accused)	03-02-2021	MS. Shriram Transport Finance Co., Ltd., Vs Umesh. H.	J.B. Sannamarappa
2	C.C. 2206/2013 (warrant to accused)	03-02-2021	MS. Shriram Transport Finance Co., Ltd., Vs Hanuma Nayak	J.B. Sannamarappa
3	C.C. 2473/2013 (warrant to accused)	03-02-2021	MS. Shriram Transport Finance Co., Ltd., Vs K. Manjunatha Reddy	
4	C.C. 2479/2013 (warrant to accused)	03-02-2021	MS. Shriram Transport Finance Co., Ltd., Vs Asif	
5	C.C. 2486/2013 (summons to accused)	03-02-2021	MS. Shriram Transport Finance Co., Ltd., Vs Firoz Khan	
6	C.C. 2569/2013 (warrant to accused)	03-02-2021	MS. Shriram Transport Finance Co., Ltd., Vs Shabbir Ahammed	J.B. Sannamarappa
7	C.C. 2620/2013 (STEPS)	03-02-2021	Lakshmi. G. Vs Thimmakka	G.K. Srinivasa
8	C.C. 2739/2013 (warrant to accused)	03-02-2021	MS. Shriram Transport Finance Co., Ltd., Vs Shakeela Begum. M.	J.B. Sannamarappa
9	C.C. 3014/2013 (warrant to accused)	03-02-2021	MS. Shriram Transport Finance Co., Ltd., Vs Ravi Kumar	
10	C.C. 3021/2013 (SUMMONS)	03-02-2021	MS. Shriram Transport Finance Co., Ltd., Vs A. Ikbal Pasha	N.V. Naveen Kumar
11	C.C. 3077/2013 (SUMMONS)	03-02-2021	MS. Shriram Transport Finance Co., Ltd., Vs Shabbir Pasha	J.B. Sannamarappa

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
12	C.C. 5326/2013 (warrant to accused)	03-02-2021	m-s Shriram Transport Finance co-ltd Vs Nagaraju	J.B.Sannamarappa
13	C.C. 2954/2014 (EVIDENCE)	03-02-2021	Ms.Shree Gowri Ganesh Chits Private Limited Vs Nagabhushan J.N.	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11.00 AM to 02.00PM</u>				
1	O.S. 96/1993 (For amendment)		G.V.Thimmegowda Vs G.H.Venkataravanappa	NB
2	O.S. 764/2000 (HEARING)		R.R.Reveesha Vs T.Rangaiah	EH KsJ
3	O.S. 620/2007 (STEPS)		Puttananjaiah Vs Jayaramaiah	BSY NB
4	O.S. 644/2008 (HEARING)		T.M.Kamalamma Vs Mahalingaiah	H.G.Narasaraju B.C.Shivakumar
5	O.S. 576/2009 (STEPS)		Lakshmiddevamma Vs Boramma	ATV BKM
6	O.S. 309/2011 (ORDERS)		Nataraju Vs Anjanappa	S.S.
7	O.S. 1557/2011 (HEARING) IA/1/2011		MARIKONDAMMA Vs A.L. KRISHNAIAH	B. JAYARAMAIAH V.R.V.
8	O.S. 180/2020 (ARGUMENTS) IA/1/2020		Kamalamma Vs Chandramma	Ramesh S
9	O.S. 181/2020 (ARGUMENTS) IA/1/2020		Doddaiah Vs Chandramma	Ramesha.S
10	O.S. 182/2020 (ARGUMENTS) IA/1/2020		Rangamma Vs Chandramma	Ramesha.S
11	O.S. 183/2020 (ARGUMENTS) IA/1/2020		C Vishwanatha Vs Chandramma	Ramesha.S
12	O.S. 184/2020 (ARGUMENTS) IA/1/2020		Shanthamma Vs Chandramma	Ramesha.S
13	O.S. 185/2020 (ARGUMENTS) IA/1/2020		Shanthamma Vs Chandramma	Ramesha.S
14	O.S. 186/2020 (ARGUMENTS) IA/1/2020		Chidananda Vs Chandramma	Ramesha.S
15	O.S. 187/2020 (ARGUMENTS) IA/1/2020		T M Nanajaraju Vs Chandramma	Ramesha.S

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	O.S. 188/2020 (ARGUMENTS) IA/1/2020		Doddaiah Vs Chandramma	Ramesha.S
17	O.S. 224/2020 (ARGUMENTS) IA/1/2020		Manjunatha T R Vs Chandramma	Ramesha.S
18	O.S. 225/2020 (ARGUMENTS) IA/1/2020		R Rangaswamaiah Vs Chandramma	Ramesha.S
19	O.S. 226/2020 (ARGUMENTS) IA/1/2020		Chikkaswamaiah Vs Chandramma	Ramesha.S
20	O.S. 231/2020 (ARGUMENTS) IA/1/2020		R Rangaswamaiah Vs Chandramma	Ramesha.S
21	O.S. 232/2020 (ARGUMENTS) IA/1/2020		Siddappa Vs Chandramma	Ramesha.S
22	O.S. 233/2020 (ARGUMENTS) IA/1/2020		Siddappa Vs Chandramma	Ramesha.S
23	O.S. 472/2020 (APPEARANCE OF PARTY) IA/1/2020		Kempanna Vs Rajanna	H J Parameshavarappa

Cases listed below are adjourned due to Covid 19

24	O.S. 800/2007 (HEARING)	24-02-2021	Gangamma Vs Sanjeevaiah	
25	O.S. 197/2008 (EVIDENCE)	24-02-2021	sathyanarayanamurthy Vs Pratibha	RPK GLN
26	O.S. 510/2008 (Defendent Evidence)	24-02-2021	Ganganarasaiah Vs smt Nagarathnamma	R S HSBR
27	O.S. 353/2009 (APPEARANCE OF PARTY)	24-02-2021	Kumari .K. Veenakumari Vs C.Krishnamurthy	G.K.Srinivasa SK
28	O.S. 748/2012 (HEARING) IA/1/2012	24-02-2021	Mahadevaiah Vs Venkatarao	H.Venugopal
29	O.S. 6/2013 (HEARING)	24-02-2021	Smt.Gangamma Vs Lakkamma	K.H.Hari Kumar
30	O.S. 194/2014 (EVIDENCE)	24-02-2021	Malamma Vs Narasamma	N.A.Chakravarthy

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
31	O.S. 99/2020 (STEPS) IA/1/2020 IA/2/2020	24-02-2021	Madan Lal Vs Sathyavani Suresh	R.P.Prakash
32	O.S. 137/2020 (Written statement and objection) IA/1/2020 IA/2/2020	24-02-2021	T L Narayana Vs The Commissioner	K C Rajanna